

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

22.01.2021

M.A./350/805/2019

O.A./350/1082/2013

M.A./350/804/2019

(RESTORATION)

ITEM NO:33

FOR APPLICANTS(S) Adv. : Mr. B. Chatterjee

NANDITA GHOSH & ANOTHER
-V/S-
M/O LABOUR



FOR RESPONDENTS(S) Adv.: Ms. M. Bhattacharya

Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for both sides are present.</p> <p>This M.A has been filed by the applicant seeking restoration of the O.A which was dismissed for default on 14.06.2019 and he has also filed one M.A seeking condonation of delay, if any.</p> <p>After hearing the ld. counsel for both sides, the order dated 14.06.2019 is recalled and the O.A is restored to its original file and position.</p> <p>Accordingly, list the O.A on 24.03.2021.</p> <p>_____ _____ _____ _____</p> <p>(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p>(BIDISHA BANERJEE) MEMBER (J)</p> <p>SS</p>